

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 16-04-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER** : IA(IBC)/966(CHE)/2023 in  
MA/29(CHE)/2021 in MA/1370/IB/2019

**PETITION NUMBER** : CP/698/IB/CB/2017

**NAME OF THE APPLICANT** : St. Gregorios Medical Mission hospital

**NAME OF THE RESPONDENT(S)** : M/s. Frontier Lifeline Pvt Ltd (FLPL) &  
2 Others

**UNDER SECTION** : Sec 60(5)(a) & 60(5)(C ) of IBC, 2016 r/w  
Rule 11 of NCLT rules, 2016  
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**ORDER**

Ld. Counsel Mr.Shinu J Pillai for the Applicant. Ld. Counsel Mr. B. Dhanaraj for the Monitoring Committee Chairman. Mr.Rajagopal, Monitoring Committee Chairman is present in person. Ld. Counsel Ms. Rupikaa Srinivasan for R3.

In this case Atomic Energy Regulatory Board has given clearance for removal of the equipment on 12.03.2024 and the SRA is making arrangement for the removal of the equipment and is directed to complete the same within 6 weeks.

List the Application for hearing on **12.06.2024**.

-Sd-

**RAVICHANDRAN RAMASAMY**  
Member (Technical)

-Sd-

**JYOTI KUMAR TRIPATHI**  
Member (Judicial)

phk